

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 118

IA No. 105/2024

In

CP(IB) No. 327 /Chd/Pb/2019

(Admitted)

**IN THE MATTER OF:**

Bidar Chemo Trades

...Petitioner/ Operational Creditor

Vs.

Rchem Industries Pvt Ltd

...Respondent/ Corporate Debtor

**Under Section:** 9, 60(5) IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 05.06.2024.

-sd-  
Court Officer

May 15, 2024  
SM